

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s.Lakshmi Subbiah Tex Pvt Ltd

MAIN PETITION NUMBER : IBA/363/2019

(IA/MA) APPLICATION NUMBERS

IA/891(CHE)/2021

ORDER

The Applicant is represented by the Ld. Counsel Mr. Kavin Prabhu and the Respondent is represented by the Ld. Counsel Mr. Antony through video conferencing mode.

Ld. Counsel for the Respondent seeks an adjournment.

At request of the Respondent, the matter is adjourned to **12.01.2023** for further hearing.

No further adjournment will be granted in this matter.

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(SAMEER KAKAR)
MEMBER (TECHNICAL)

JMS

-sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT